

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 65/TD/2018

Coram:

Shri P.K.Pujari, Chairperson

Shri A.K.Singhal, Member

Dr. M.K.Iyer, Member

Date of Order: 23rd of July, 2018

In the matter of

Application for grant of licence for inter-State trading in electricity.

And

In the matter of

NTPC Ltd.
NTPC Bhawan,
Core-7, SCOPE Complex,
7, Institutional Area, Lodhi Road,
New Delhi-110 003

..... **Petitioner**

ORDER

The Petitioner, NTPC Limited has filed the present petition for grant of inter-State trading licence in electricity for Category-I under Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2009.

2. The Petitioner vide its affidavit dated 17.7.2018 has submitted that NTPC is a large public limited company with number of shareholders and furnishing of Special balance sheet duly audited for period ending within 30 days before the filing of the Petition would involve significant time and expenditure. The Petitioner has submitted that NTPC is in process of finalizing the financial statement of first quarter of 2018-19 and will be in a position to submit the

Special balance sheet by end of July. The Petitioner has sought permission to withdraw the present petition with liberty to file fresh petition on the subject. The Petitioner has requested to adjust the filing fee deposited in the present petition for the petition to be filed in future.

3. The prayer of the Petitioner is allowed without getting into the merit of the petition. Accordingly, Petition No. 65/TD/2018 is disposed of as withdrawn. The Petitioner is at liberty to file the fresh petition, if any, which will be dealt afresh in accordance with law. If any petition is filed for grant of inter-State trading licence, the filing fee paid in the present petition will be adjusted.

Sd/-
(Dr. M.K.Iyer)
Member

sd/-
(A. K. Singhal)
Member

sd/-
(P.K.Pujari)
Chairperson